

PATNA HIGH COURT

EXAMINATION NOTICE

The following candidates have qualified in the Main (written) Examination for Interview to the post of District Judge (Entry Level), Direct from Bar held on 12.07.2015. Their roll numbers are as under-

S.No.	Roll Number	S.No.	Roll Number	S.No.	Roll Number
1	1111000003	28	1111003880	55	1111006260
2	1111000031	29	1111003903	56	1111006289
3	1111000080	30	1111004007	57	1111006364
4	1111000107	31	1111004091	58	1111006485
5	1111000189	32	1111004109	59	1111006512
6	1111000206	33	1111004179	60	1111006546
7	1111000619	34	1111004233	61	1111006565
8	1111000810	35	1111004235	62	1111006583
9	1111000890	36	1111004287	63	1111006589
10	1111001083	37	1111004312	64	1111006624
11	1111001092	38	1111004423	65	1111006647
12	1111001235	39	1111004676	66	1111006830
13	1111001293	40	1111004992	67	1111006865
14	1111001480	41	1111005233	68	1111006993
15	1111001588	42	1111005347	69	1111007031
16	1111001625	43	1111005443	70	1111007052
17	1111001734	44	1111005628	71	1111007115
18	1111001751	45	1111005667	72	1111007291
19	1111001842	46	1111005875	73	1111007844
20	1111001868	47	1111005947	74	1111008166
21	1111001909	48	1111006063	75	1111008180
22	1111002043	49	1111006076	76	1111008304
23	1111002297	50	1111006085	77	1111008537
24	1111002602	51	1111006093	78	1111008583
25	1111002945	52	1111006098	79	1111008657
26	1111003293	53	1111006199	80	1111008714
27	1111003653	54	1111006241	81	1111008715

The aforesaid candidates qualified for interview are requested to upload their scanned copies of documents in the prescribed format given below for first stage verification.

- a) Matriculation certificate / Mark sheet showing date of birth.
- b) Intermediate or equivalent Certificate
- c) Graduation Certificate
- d) LL.B. Certificate
- e) Enrollment certificate of Bar Council
- f) Certificate showing practice as an advocate / professional experience for not less than seven years as on 05.02.2015 issued by the competent authority as specified in the advertisement.
- g) Declaration of net income for the last three financial years preceding the date of application.

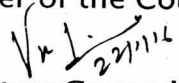
For the aforesaid purpose, the website of the Court shall be opened and accessible till 31st January 2016.

Once the time for uploading the scanned copies of the documents is over, the link shall be opened for downloading the interview call letters giving the place, date and time for interview likely to be held shortly.

The candidates coming for the interview would be required to bring their original documents, scanned copy whereof they have already uploaded earlier. Failure to produce the original documents would disqualify them from appearing at the interview.

Candidates are requested to visit the Patna High Court website for further updates.

Patna High Court, Patna.
Date : 22.01.2016

By order of the Court

Registrar General